

**Central Administrative Tribunal
Ernakulam Bench**

CP(C)/180/00067/2019
in O.A 180/00368/2019

Wednesday, the 6th day of November, 2019

CORAM

Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member
Hon'ble Mr. Ashish Kalia, Judicial Member

Sam Divanni
Senior Asst. Loco Pilot, CCRC Office
Southern Railway, Trivandrum
Residing at Ambiyayam
North Aryad P.O
Alapuzha – 688 538
Mob: 9891446303

- Petitioner

(By Advocate : Mr. Harikumar.G.Nair)

Versus

1. Sri. Vinod Kumar Yadav
aged about 58 years
father's name not known to the petitioner
Secretary, Ministry of Railways
“Rail Bhavan”
New Delhi – 110 001
2. Sri. John Thomas, aged about 59 years
father's name not known to the petitioner
General Manager, Southern Railway
Headquarters Office, Park Town P.O
Chennai – 660 003
3. Sri. Vipin Saini, aged about 35 years
father's name not known to the petitioner
Divisional Personnel Officer
Southern Railway, Trivandrum Division
Thycaud, Trivandrum – 695 014

- Respondents

(By Advocate: Mr. S. Radhakrishnan)

The CP(C) having been taken up on 6th November, 2019, this Tribunal delivered the following order on the same day:

O R D E R (Oral)

Per: Mr.E.K.Bharat Bhushan, Administrative Member

The affidavit filed on behalf of respondent nos.2 and 3 was taken up. It is seen that the respondents have since withdrawn the order allegedly issued in violation of our direction and expressed apology for having inadvertently issued it. Hence CP(C) is closed. Notices shall stand discharged.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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List of Annexures

Annexure P-1 - A true copy of order dated 30.5.2019 in O.A No.368/2019 of this Tribunal

Annexure P-2 - A true copy of the order No.CRC/NCJ/19/08/09 dated 21.8.2019

Annexure P-3 - A true copy of the order No.CRC/NCJ/19/08/11 dated 22.8.2019

Annexure P-4 - A true copy of the representation dated 20.8.2019 submitted by the petitioner

CP Annexure R1 - True copy of the Railway Board's letter No.2004/M(L)/466/7101 dated 31.8.2009

CP Annexure R2 - True copy of the order of Sr.DEE (OP)/TVC recalling the respondents 4 to 6.

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